

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 16 OF 2017 &
IA NOS. 38 and 39 OF 2017**

Dated: 14th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**The Chief Engineer/SLDC, Rajasthan Vidyut Prasaran Nigam Ltd. & Ors. ...Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Pradeep Mishra
Mr. Suraj Singh

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R.2

ORDER

Mr. Pradeep Misra, learned counsel is stated to be on his legs in the Supreme Court.

List the matter on **15.02.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh